

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:933

ANSWERED ON:01.08.2006

IRREGULARITIES IN SCHOLARSHIP TO TRIBAL STUDENTS .

Manvendra Singh Shri ;Murmu Shri Hemlal

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the union government is aware of large-scale irregularities being committed in the disbursement of scholarship to tribal students studying in various educational institutions of various States particularly of Uttar Pradesh and Jharkhand;
- (b) If so, the State-wise number of such cases noticed by the Union Government during the years 2003-04,2004-05,2005-06; and
- (c) The action taken against persons indulging in such irregularities ?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (c) Ministry of Tribal Affairs implements a Centrally Sponsored Scheme of Post Matric Scholarship(PMS) for ST students in the country. Under the Scheme of PMS no case of irregularities being committed in the disbursement of the scholarship has come to the notice of the Ministry during the 2003-04,2004-5 & 2005-06.